and Hardship Allowance for Army and CAPFs which is under consideration of the Committee on Allowances.

Acid attacks in the country

- 711. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there has been an increase in the number of acid attacks in the country in the last two years, if so, the State-wise details thereof; and
- (b) the steps being taken by Government to regulate and control the free sale of acid, in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per the information provided by the National Crime Records Bureau (NCRB), a total of 203 cases in 2014 and 222 cases in 2015 were reported under acid attack (Section 326A IPC), showing an increase of 9.4% during 2015 over 2014. State/UT-wise data are given in the Statement (See below).

(b) As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the State Governments/Union Territory Administrations. Ministry of Home Affairs has issued a detailed Advisory in accordance with the direction of the Hon'ble Supreme Court, in WP (Crl) 129 of 2006, to all the States/UTs titled 'Measures to be taken to prevent acid attacks on people and for treatment and rehabilitation of survivors' dated 30th August, 2013 and another Advisory dated 20th April, 2015 on 'Expediting cases of Acid Attack on women'. These advisories are available at www.mha.nic.in.

Statement

Details of State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Convicted (CV), Persons Convicted (PCV) under Acid attacks (Section 326A IPC) during 2014-2015

Sl. No.	State/UT	CR	PAR	CS	PCS	CV	PCV
2014							, and the second se
1.	Andhra Pradesh	5	7	4	9	2	6
2.	Arunachal Pradesh	0	0	0	0	0	0
3.	Assam	0	0	0	0	0	0

Sl. No.	State/UT	CR	PAR	CS	PCS	CV	PCV
4.	Bihar	4	5	2	2	0	0
5.	Chhattisgarh	1	3	1	3	1	3
6.	Goa	0	0	0	0	0	0
7.	Gujarat	6	9	5	9	O	0
8.	Haryana	12	12	9	12	1	1
9.	Himachal Pradesh	1	1	0	0	0	0
10.	Jammu and Kashmir	2	0	0	0	0	0
11.	Jharkhand	2	1	2	2	1	1
12.	Karnataka	3	5	2	4	0	0
13.	Kerala	4	4	5	5	0	0
14.	Madhya Pradesh	14	20	13	20	1	2
15.	Maharashtra	5	4	3	3	0	0
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	0	0	0	0	O	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	9	8	7	7	0	0
21.	Punjab	15	12	7	9	0	0
22.	Rajasthan	6	13	4	13	0	0
23.	Sikkim	2	2	2	2	0	0
24.	Tamil Nadu	6	9	3	5	0	0
25.	Telangana	1	0	0	0	0	0
26.	Tripura	4	4	3	4	1	1
27.	Uttar Pradesh	42	65	32	53	2	2
28.	Uttarakhand	0	0	0	0	0	0
29.	West Bengal	39	37	21	21	0	0
	Total (States)	183	221	125	183	9	16
30.	Andaman and Nicobar Islands	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0

114 Written Answers to		[RAJYA SABHA]			Unstarred Questio			
Sl. No.	State/UT	CR	PAR	CS	PCS	CV	PCV	
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	
33.	Daman and Diu	0	0	0	0	O	0	
34.	Delhi UT	20	20	13	18	2	2	
35.	Lakshadweep	O	0	0	0	0	0	
36.	Puducherry	0	0	0	0	O	0	
	Total (UTs)	20	20	13	18	2	2	
	Total (All India)	203	241	138	201	11	18	
2015								
1.	Andhra Pradesh	14	13	11	11	2	2	
2.	Arunachal Pradesh	O	0	0	0	O	0	
3.	Assam	3	3	0	0	0	0	
4.	Bihar	15	18	13	16	O	0	
5.	Chhattisgarh	O	0	0	0	O	0	
6.	Goa	O	0	0	0	0	0	
7.	Gujarat	4	6	2	2	0	0	
8.	Haryana	10	16	9	16	4	6	
9.	Himachal Pradesh	1	1	2	2	0	0	
10.	Jammu and Kashmir	2	1	1	1	0	0	
11.	Jharkhand	O	0	0	0	0	0	
12.	Karnataka	2	1	3	2	0	0	
13.	Kerala	7	9	5	6	0	0	
14.	Madhya Pradesh	14	16	10	16	4	5	
15.	Maharashtra	7	7	6	7	0	0	
16.	Manipur	1	0	0	0	0	0	
17.	Meghalaya	O	0	0	0	0	0	
18.	Mizoram	0	0	0	0	0	0	
19.	Nagaland	0	0	0	0	0	0	
20.	Odisha	8	10	8	10	1	1	
21.	Punjab	5	6	4	6	0	0	
22.	Rajasthan	1	1	1	1	0	0	

Written Answers to		[8 February, 2017]			Unstarred Questions 215			
Sl. No.	State/UT	CR	PAR	CS	PCS	CV	PCV	
23.	Sikkim	0	0	0	0	0	0	
24.	Tamil Nadu	8	24	4	12	0	0	
25.	Telangana	1	1	1	1	0	0	
26.	Tripura	4	4	4	4	0	0	
27.	Uttar Pradesh	55	97	35	61	2	3	
28.	Uttarakhand	0	0	0	0	0	0	
29.	West Bengal	39	54	42	53	1	1	
le de la companya de	Total (States)	201	288	161	227	14	18	
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	
31.	Chandigarh	0	0	0	0	0	0	
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	
33.	Daman and Diu	0	0	0	0	0	0	
34.	Delhi UT	21	17	14	16	O	0	
35.	Lakshadweep	0	0	0	0	0	0	
36.	Puducherry	0	0	0	0	0	0	
10	Total (UTs)	21	17	14	16	0	0	
	Total (All India)	222	305	175	243	14	18	

Note: Data collected since 2014.

Source: Crime in India.

Citizenship to Sindhi Pakistani Hindu families

†712. SHRIMATI CHHAYA VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the applications received from across the country including State of Chhattisgarh with regard to long term visa and citizenship of Sindhi Pakistani Hindu families and other Pakistani citizens due to oppression by Pakistan;
- (b) whether action has been taken at slow pace on such applications that has aggravated the situation of such people already facing the oppression; and

[†] Original notice of the question was received in Hindi.